

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 156  
(IB)-1626(PB)/2019

**IN THE MATTER OF:**

L & T Housing Finance Ltd

... Applicant / Petitioner

Vs

Cosmopolitan Technofab Textiles Pvt Ltd.

...

Respondent

**Under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.**

**Order delivered on 11.12.2020.**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

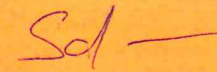
**PRESENT:**

For the Applicant :

**ORDER**

No representation on behalf of both the parties.

List all pending applications for hearing on **01.02.2021**.



(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)